

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

IB-227/PB/2017

IA/6192/2023, CA/712/2019, CA/622/2018, CA/873/2018, CA/920/2018,
CA/1004/2018, CA/1311/2018,

IN THE MATTER OF:

The Indure Pvt. Ltd.

....Applicant

Vs.

B.K Coal Fields Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 16.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Re-notified to **20.05.2024.**

**Sd/-
(Court Officer)**